

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 521/2024

In the matter of:

News Item titled "A Sangam of filth and apathy this wasteland actually exists in Delhi" appearing in The Times of India dated 07.03.2024

NDOH:- 29.08.2024

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Filed by:

New Delhi:

Dated: ^{16th} 08.2024



Delhi Pollution Control Committee

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In the matter of:

News Item titled "A Sangam of filth and apathy this wasteland actually exists in Delhi" appearing in The Times of India dated 07.03.2024

**STATUS REPORT ON BEHALF OF DELHI POLLUTON CONTROL
COMMITTEE IN COMPLIANCE TO THE ORDER DATED
14.05.2024.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 14.05.2024 on the basis of the news report dated 07.03.2024 raising the grievance that, the slow sewer work, poor condition of internal roads, and lack of garbage collection in Sangam Vihar, Delhi. This Hon'ble Tribunal pleased to issue notice to DPCC, MCD and DM (South) for filing their response.
2. That, DPCC has issued letter on 10.07.2024 to MCD, Delhi Jal Board, DM (South) and DM (South East) for taking necessary action as per their responsibility and jurisdiction with respect to following issues:
 - i. Slow sewer work in Sangam Vihar Area.
 - ii. Poor condition of internal roads.
 - iii. Lack of garbage collection in Sangam Vihar.
 - iv. Area internal lanes are broken,
 - v. Garbage is strewn nonchalantly on vacant lands
 - vi. Residential areas lack good roads, clean drinking water, sewage system, medical facilities and security.

Copy of the letter dated 10.07.2024 is annexed herewith as **ANNEXURE-1.**

3. That, to know the ground reality, an inspection of the area was carried out on 08.08.2024 by the DPCC officials. During the inspection, it was observed that:

- Sewer over flow at some locations.
- Some internal streets found broken and damaged.
- Street drains were found overflowing and choked with Municipal Solid Waste at some locations.

Copy of the photographs taken during the inspection on 08.08.2024 are enclosed herewith as ANNEXURE- 2(Colly).

4. That, Delhi Jal Board informed that they are supplying approx. 5 MGD of clean drinking water through pipelines and 0.5 MGD of clean drinking water through tankers. Besides this approx. 200 nos. bore wells of DJB are supplying 2 MGD of water for non-potable use in the area. Copy of the letter received from DJB is attached herewith as ANNEXURE-3.



5. The present status report may kindly be taken on record.



(B.M.S. Reddy)

Sr. Environmental Engineer

By Speed Post/E-mail

	DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT (GOVT. OF NCT OF DELHI) 2nd FLOOR, C-BLOCK, VIKAS BHAWAN-II, UPPER BELA ROAD, CIVIL LINES DELHI-54 (visit us at website : http://dpcc.delhigovt.nic.in/)	
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DPCC/(10)(10)(40)Leg./2024/550 - 553

Date: 10/07/2024

To,

1. The Commissioner, Municipal Corporation of Delhi, 4th Floor, Dr. S.P.M. Civic Centre, Minto Road, New Delhi-110002.
2. The Member (Water), Delhi Jal Board, Varunalaya, Phase-II, Jhandewalan, New Delhi - 110055.
3. The District Magistrate (South), Office Complex of DM South, M.B. Road, Saket, New Delhi - 110068.
4. The District Magistrate (South-East), Office Complex of DM South East, Old Gargi College, Lajpat Nagar-4, New Delhi-110024.

Subject: Compliance of the order of Hon'ble NGT in O.A No. 521/2024 dated 15.5.2024 - reg

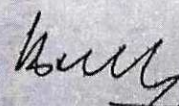
Sir/madam,

This has reference to the order of Hon'ble NGT dated 14.5.2024 (copy enclosed) based on the newspaper article titled "A Sangam of filth and apathy this wasteland actually exists in Delhi" appeared in Times of India dated 07.3.2024. Hon'ble NGT vide its order dated 07.03.2024 made DPCC, MCD and DM (South) as respondents and sought report one week before next date of hearing i.e. 29.8.2024. A perusal of the order of Hon'ble NGT shows that action on the following issues needs to be taken:

1. Slow sewer work in Sangam Vihar Area,
2. Poor condition of internal roads,
3. Lack of garbage collection in Sangam Vihar
4. Area internal lanes are broken,
5. Garbage is strewn nonchalantly on vacant lands
6. Residential areas lack good roads, clean drinking water, working sewage systems, medical facilities and security.

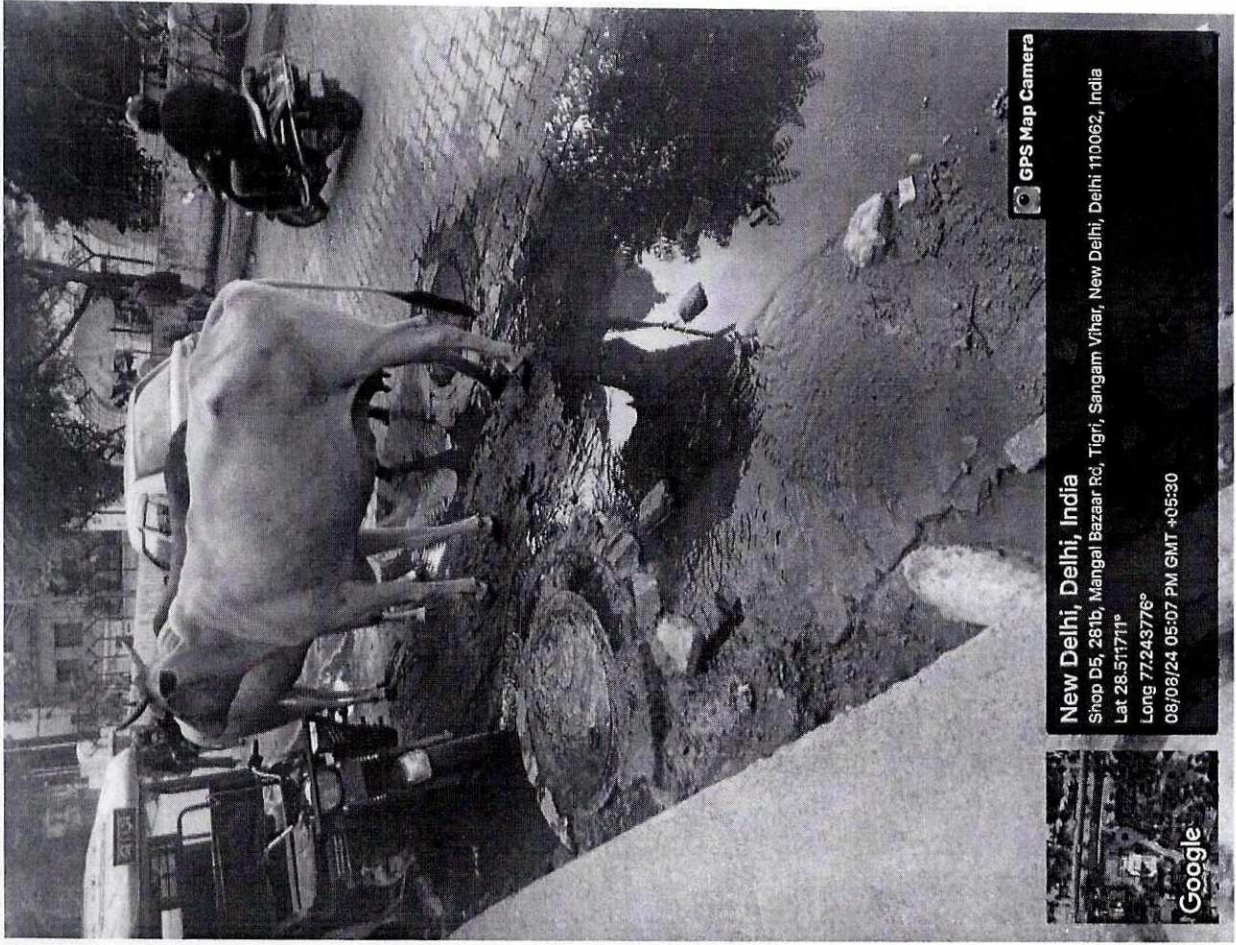
In addition to above, it is categorically mentioned that every monsoon the drains are chocked and road get flooded with dirty, stinking water. The garbage vans do not come sometimes for three to four weeks. It states that the rampant unplanned constructions have left Sangam Vihar congested and the main road of Mangal Bazar is a nightmare for pedestrians. It is also alleged that the drains in the area have not been desilted and hence the water flows into the shops. Email has already been sent to MCD and DMs of both South as well as South East district as the area falls in both the districts.

In the light of above said directions issued by the Hon'ble NGT, you are requested to look into the matter and direct the concerned in your department to take necessary action on the issues raised as detailed above and send action taken report/action plan to this office preferably by 25 July 2024.

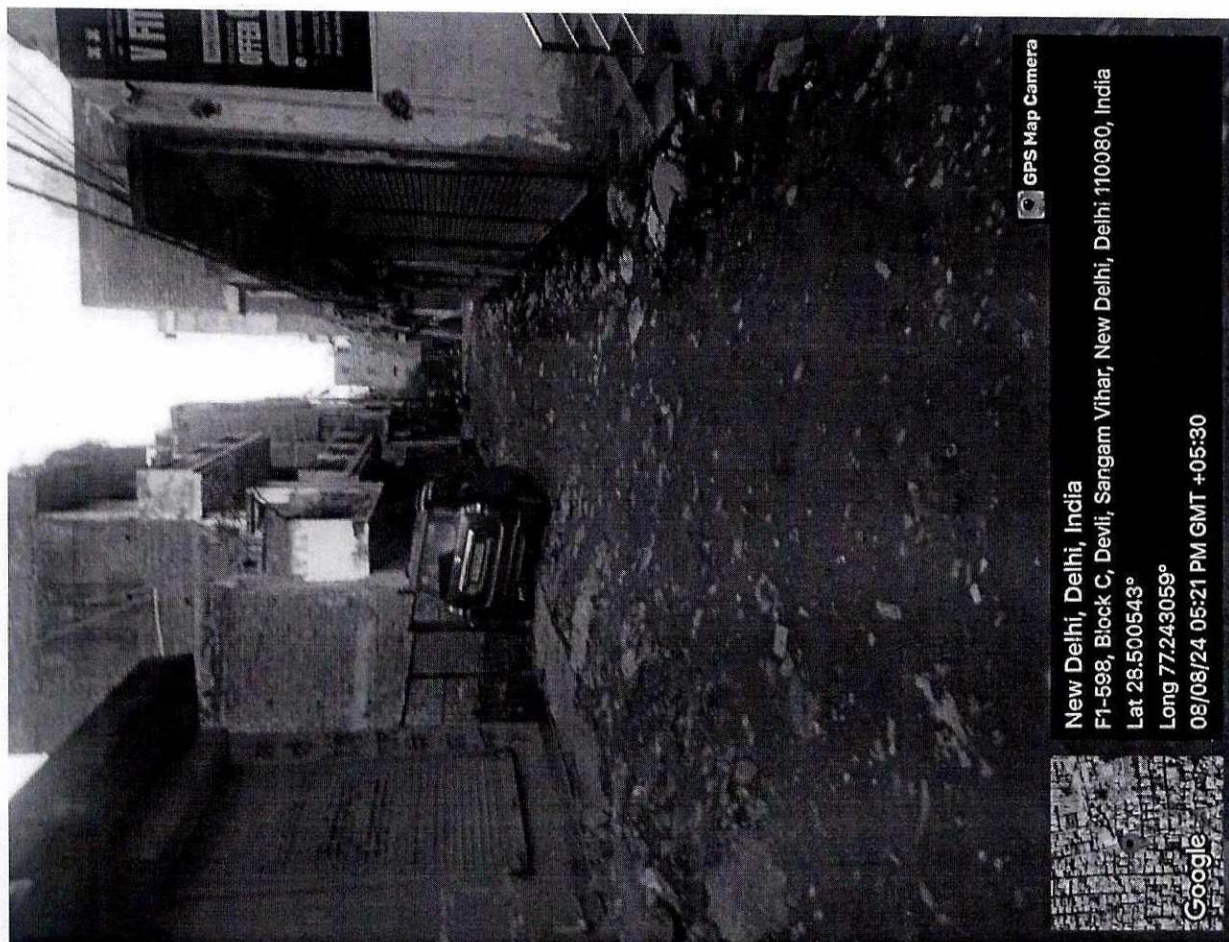

Incharge, GMC-II

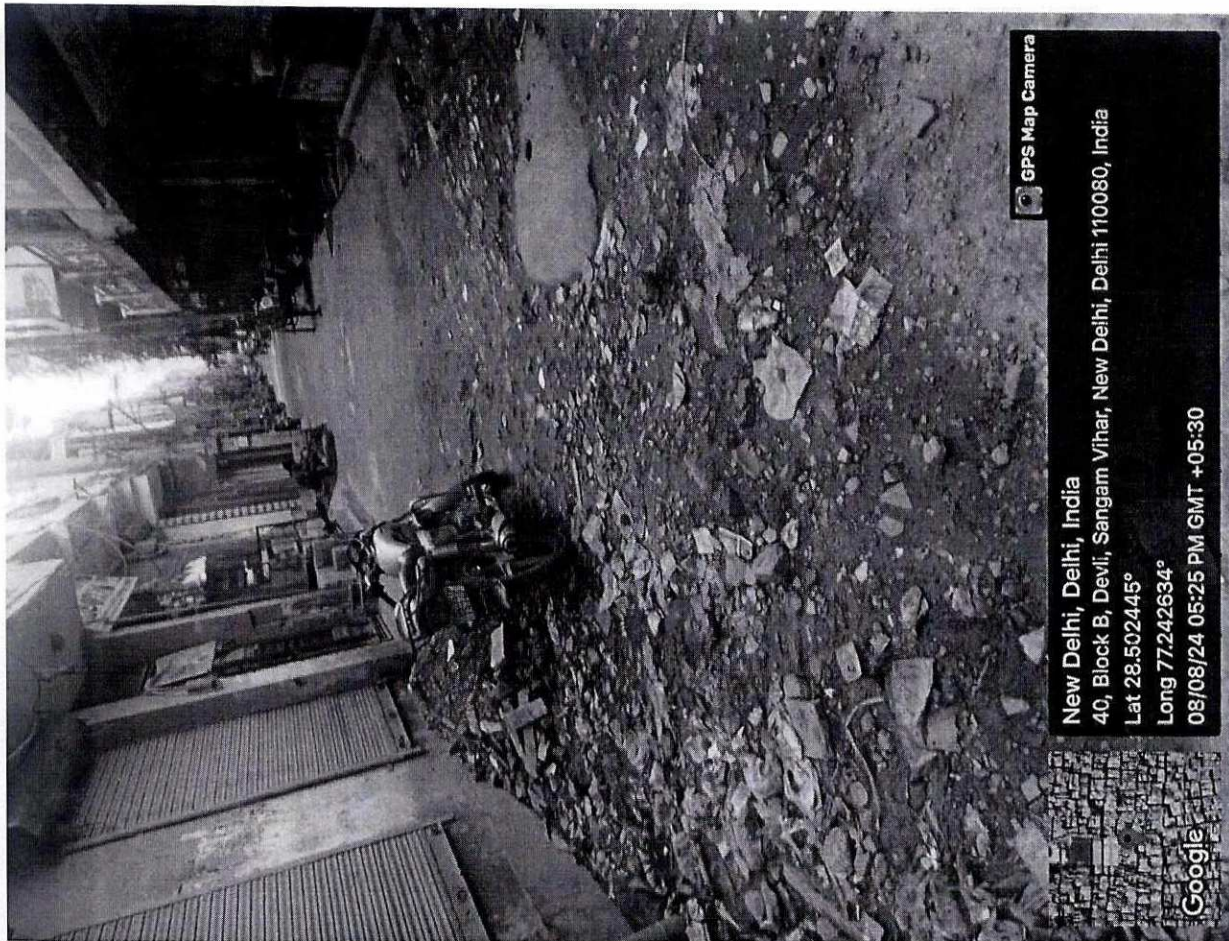
Dr. B.M.S. Reddy
Senior Environmental Engineer
Delhi Pollution Control Committee
4th & 5th Floor, ISBT Building,
Kashmere Gate, Delhi, Delhi-110006



Encl: Order of Hon'ble NGT and the copy of the article appeared in ToI









	<p align="center">Delhi Jal Board Office Of The Superintending Engineer (M)-11 (Maintenance Division-49) Room No. 102, Old Shiv Mandir Marg, Jal Sadan, Lajpat Nagar New Delhi-110024.</p>	 <small>सत्य संकलन से हो</small>
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No. DJB/SE(M)-11/M-49/2024/534

Dated: 26/7/24

Dr. B.M.S. Reddy,
Senior Environmental Engineer
Delhi Pollution Control Committee
4th & 5th floor, ISBT Building,
Kashmere Gate, Delhi- 110006.

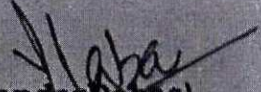
Delhi Pollution Control Committee
 Dairy No. 149363
 30 JUL 2024
 CM-2
 Sign. of Receiving Officer

Subject :- Compliance of the order of Hon'ble NGT in O.A. No. 521/2024 dated 15.05.2024-reg.

Ref.:- letter of even no. dated 10.07.2024 from Sh. B.M.S. Reddy, Sr.Env. Engg., DPCC.

In reference to above, the issue mentioned at S.No. 6 regarding clean drinking water pertain to this office. In this regard, it is to inform that Delhi Jal Board is supplying approx. 5 MGD of clean drinking water through pipelines and 0.5 MGD of clean drinking water through tankers. Besides this approx. 200 nos. bore wells of DJB are supplying 2 MGD of water for non-potable use.

Report submitted please.


(Satyender Dabas)
Ex. Engineer (M)- 49

914/CMC
 31/07/27

SEE-2, CMC-2
 31/7/24